

*prima facie* case and as the House has a consensus, I dit it.

(Interruptions)

MR. SPEAKER : I am not going to do anything which is illegal or out of the rules.

Now, papers to be laid on the Table.

12.07. hrs.

#### PAPERS LAID ON THE TABLE

[English]

##### Seventh Five Year Plan 1985-90 mid-term appraisal

THE MINISTER OF PLANNING AND MINISTER OF PROGRAMME IMPLEMENTATION (SHRI P. SHIV SHANKER) : I beg to lay on the Table a copy of the 'Seventh Five Year Plan 1985-90 Mid-Term Appraisal' (Hindi and English versions). [Placed in Library See No. LT. 5732/88]

Statement explaining reasons for delay in laying the Annual Report and Audit Accounts of Bengal Chemicals and Pharmaceuticals Ltd. for 1986-87

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : I beg to lay on the Table a statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Account of the Bengal Chemicals and Pharmaceuticals Limited for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year. [Placed in Library. See No. LT. 5733/88]

Statement explaining reasons for delay in laying the Audited Accounts of the Press Council of India for 1986-87; Annual Report of and review on the working of Indian Institute of Mass Communication for 1986-87. and statement showing reasons for delay

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING

(SHRI H.K.L. BHAGAT) : I beg to lay on the Table—

(1) A statement (Hindi and English versions) explaining the reasons for not laying the Audited Accounts of the Press Council of India for the year 1986-87 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT. 5734/88]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Communication, New Delhi, for the year 1986-87.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT. 5735/88]

##### Detailed Demands for Grants of the Ministry of Textiles for 1988-89

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Textiles for 1988-89.

[Placed in Library. See No. LT. 5735/88]

Annual Report of the Coal Mines Provident Fund, Coal Mines Family Pension and Coal Mines Deposit Linked Insurance Schemes for 1986-87 and review on their working and showing reasons delay

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI C. K. JAFFAR SHARIEF) : I beg to lay on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Coal Mines Provident

Fund, Coal Mines Family Pension and Coal Mines Deposit-Linked Insurance Schemes for the year 1986-87 along with Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Coal Mines Provident Fund, Coal Mines Family Pensions and Coal Mines Deposit-Linked Schemes for the year 1986-87.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT. 5737/88]

Notification under the Companies Act, 1956 and Annual Report and review on the working of Delhi State Industrial Development Corporation Ltd. for 1985-86 etc., Detailed Demands for Grants of the Ministry of Industry, Annual Accounts and Audit Report of the Coir Board, Cochin for 1986-87 etc. etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) :  
I beg to lay on the Table—

- (1) A copy of Notification No. G.S.R. 722 (E) (Hindi and English versions) published in Gazette of India dated the 20th August, 1987 making certain amendments to Notification No. G.S.R. 443 (E) published in Gazette of India dated the 18th October, 1972, under sub-section (3) of section 637 of the Companies Act, 1956.

[Placed in Library See No. LT. 5738/88]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956—

- (i) A statement regarding Review by the Government on the working of the Delhi State

Industrial Development Corporation Limited, New Delhi, for the year 1985-86.

- (ii) Annual Report of the Delhi State Industrial Development Corporation Limited, New Delhi, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT. 5739/88]

- (4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Industry for 1988-89.

[Placed in Library. See No. LT. 5740/88]

- (5) (i) A copy of the Annual Accounts (Hindi and English versions) of the Coir Board, Cochin for the year 1986-87 together with Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the Audited Accounts of the Coir Board, Cochin for the year 1986-87.

- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library. See No. LT 5741/88]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cement and Building Materials, New Delhi for the year 1986-87 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Council for Cement and Building Materials, New Delhi, for the year 1986-87.

(8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

[Placed in Library. See No. LT. 5742/88]

(9) A copy of the Annual Report (Hindi and English versions) on the Working and Administration of the Companies Act, 1956 for the year ended the 31st March, 1987 under section 638 of the said act.

[Placed in Library. See No. LT. 5743/88]

12.08 hrs.

DEMANDS FOR EXCESS GRANTS  
(GENERAL), 1985-86

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI) : I beg to present a statement (Hindi and English versions) showing Demands for Excess Grants in respect of Budget (General) for 1985-86.

PUBLIC ACCOUNTS COMMITTEE

[English]

Hundred and Sixteenth Report

SHRI S. JAIPAL REDDY (Mahbubnagar) : I beg to present the Hundred and Sixteenth Report (Hindi and English versions) of the Public Accounts Committee on Functioning of Valuation Cells and Valuation of Immovable Properties.

12.09 hrs.

COMMITTEE ON THE WELFARE OF  
SCHEDULED CASTES AND SCHEDULE  
TRIBES

Statements

[English]

SHRI RAM RATAN RAM (Hajipur) : I beg to lay on the Table a copy each of the following Statements (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes :

(i) Statement showing action taken by Government on the recommendations contained in Chapters I, II and III and final replies in respect of Chapter V of Eighteenth Report (Eighth Lok Sabha) on Reservations for and employment of Scheduled Castes and Scheduled Tribes in Khadi and Village Industries Commission and facilities provided for the economic development of Scheduled castes and Scheduled Tribes by the Commission.

[Placed in Library. See No. LT. 5744/88]

(ii) Statement showing action taken by Government on the recommendations contained in Chapters, I, II and III and final replies in respect of Chapter V of Nineteenth Report (Eighth Lok Sabha) on Reservations for and employment of Scheduled Castes and Scheduled Tribes in Shipping Corporation of India Ltd.

[Placed in Library. See No. LT. 5745/88]

(iii) Statement showing action taken by Government on the recommendations contained in Chapter I, II and III of Twentieth Report (Eighth Lok Sabha) on problem of drinking water supply for Scheduled Castes and Scheduled Tribes in States and Union territories.

[Placed in Library. See No. LT. 5746/88]

(iv) Statement showing action taken by